

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.05.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2166 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Madhya Pradesh Madhya Kshetra Vidyut Vitran Company Ltd. Vs. Madhya Bharat Phosphate Pvt. Ltd. & Ors.	Aashish Anand Bernard
2.	I.A. No. 2170 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	United Bank of India Vs. Concast Morena Road Projects Pvt. Ltd.	Rajesh Kumar Gautam
3.	I.A. No. 2188 of 2023 in Restoration App. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 111 of 2022	Rosario D'Souza Vs. Union Bank of India & Anr.	Amir Arsiwala

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Assistant Registrar